

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 1955
TO BE ANSWERED ON 10TH MARCH, 2026

DIGITIZATION OF PDS IN ODISHA

1955 SHRI SUBHASISH KHUNTIA:

Will the Minister of Consumer Affairs, Food and Public Distribution be pleased to state:

- (a): whether ration cards and beneficiaries are covered under the National Food Security Act in Odisha, if so, the total number thereof;
- (b): whether Aadhaar seeding of ration cards has been completed in the State, if so, the status thereof;
- (c): whether duplicate or ineligible ration cards have been identified and deleted during the last three years, if so, the number thereof; and
- (d): whether Fair Price Shops in Odisha have been automated with e-PoS devices and the present status thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The National Food Security Act, 2013 provides for coverage of 82.17% of the rural and 55.77% of the urban population of the State of Odisha, for receiving free of cost foodgrains, which at Census 2011 comes to 326.21 lakh persons. At present, the State Government of Odisha has identified 325.17 lakh beneficiaries for receiving free of cost foodgrains under NFSA.

(b): As on 05.03.2026, approx. 99.8% of the ration card have been Aadhaar Seeded in the State of Odisha.

(c): The number of duplicate or ineligible ration cards that have been deleted during last three years in the State of Odisha are as follows:

State	2023	2024	2025
Odisha	31,240	19,420	12,1134

(d): All the Fair Price Shops have been automated with e-PoS devices in the State of Odisha.
